

ground water to the States/Union Territories to enable them to formulate area specific artificial recharge schemes to check the declining trend in ground water levels.

- (iii) Implementation of a Central Sector Scheme on recharge of ground water by Central Ground Water Board in Maharashtra, Karnataka, NCT of Delhi and Union Territory of Chandigarh in coordination with concerned State Governments.
- (iv) Formulation of a Centrally Sponsored Schemes to assist the State Government in artificial recharge of ground water. The scheme is at consultation stage.
- (v) Constitution of the Central Ground Water Board as an Authority under the Environment (Protection) Act, 1986 for regulation and control of ground water management and development.

#### Shortage of Officers in Army

\*513. SHRI HANNAN MOLLAH :  
SHRIMATI SUMITRA MAHAJAN :

Will the Minister of DEFENCE be pleased to state :

- (a) the total shortage of officer cadre in the Army;
- (b) the number of applications for premature retirements pending in the Army Headquarter; and
- (c) the efforts made by the Government to make up this shortage in the officer cadre ?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : (a) The total shortage of officer cadre in the Army is 12,972.

(b) 144 as on 30.4.1997.

(c) the steps taken by the Government in this direction include introduction of University Entry Scheme, Direct entry for NCC 'C' certificate holders without going through the UPSC examination, enhanced recruitment of permanent Commissioned Officers and Short Service Commissioned Officers, and induction of women as officers in the service. A new scheme for induction of personnel below officer rank as commissioned officers has also been approved. A campaign through the media for highlighting the advantages of a career in the army is also being launched.

#### Analysis of Tobacco Products

\*514. SHRI DINESH CHANDRA YADAV : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have made any scientific analysis of the Pan Masala Tobacco Product "Gutka" to know its adverse effects on consumer health;

(b) if so, the details thereof;

(c) whether Government propose to ban production and sale of such products;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):  
(a) to (e) A high level Technical Committee of expert constituted by the Government has recommended that systematic, clinical/epidemiological studies should be carried out to ascertain the co-relation between consumption of pan masala and gutka and their adverse effects. Two proposals for carrying out such epidemiological and animal based studies to be conducted over a period of two to three years are under consideration.

According to the provisions of Prevention of Food Adulteration Rules, 1955 packages of pan masala and chewing tobacco products are required to carry out a statutory warning on the label. Further with effect from November, 1990, the advertisement of pan masalas and tobacco have been banned on Doordarshan and All India Radio.

#### Development of Primary Education

\*515. SHRI SURENDRA YADAV :  
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware that primary education in the country is being neglected for the last few years;

(b) if so, the reasons therefor and the percentage of allocation of funds made for the development of primary education during the last three years as well as current years, till-date; and

(c) steps taken for the development/improvement of primary education ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) and (b) Government of India attaches the greatest importance to Universalisation of Elementary Education (UEE). In pursuance of the National Policy on Education, 1986, as revised in 1992, concerted efforts are being made by the Central and State Governments to achieved the goal of UEE before we enter the twenty frist century.